NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

CHENNAI

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/56/2016 : OFS Industries Pvt Ltd & Another NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others UNDER SECTION : 397/398 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM

ASHOR VISWANATH

Respts 9, 10411

DEV ESHIMAAR I Counsel for R1, R2, R6, R12-R14 For Mls. Shivatumos.d.

Vodavallik mas

Cousel for Ry & R8

ORDER

Counsel for petitioner present. Counsel for R1 to R6, R12 to R14, counsel for R7 & R8, counsel for R9 to R11 are present. No representation on behalf of R3. Counsel for R1 to R6, R12 to R14 filed a memo adopting the counter filed by R11 in CA 92/2017. R4 has filed an Interlocutory Application No.201/2017 praying for recalling the order dated 18.11.2016 wherein R4 was set ex parte. The IA is allowed. The matter is posted for hearing submissions by both the sides in the main CP and also in the CA. Put up on 26.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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